

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 06.06.2018

**ORDER NO. 120 OF 2018**

Hon'ble Member HOD is pleased to modify the roster order no. **103 of 2018 for CESTAT, Mumbai** to the extent indicated below:-

On **07/06/2018** at **02.30 P.M.** Hon'ble Sh. C. J. Mathew, Member (Technical) and Hon'ble Dr. S. K. Pati, Member (Judicial) will hear the following part heard matters:-

**C/135,141/08, C/ 87601/17, C/ 85807-85812, 85248,/18, C/ 1123, 1124/09, C/27/11, C/86208/13**

**By order,**



**(Bineesh Kumar K. S.)**  
**Dy. Registrar (Admn)**

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT Mumbai/ P.A.  
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**Dy.Registrar**